

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.226 of 2019

IN THE MATTER OF:

Super Royal Holidays India Pvt. Ltd. & Ors.

...Appellants

Versus

Union of India

...Respondent

For Appellants:

**Shri Anand Sanjay M. Nuli, Shri Suraj Kaushik
and Shri Nanda Kumar K.B, Advocates**

For Respondent:

None

ORDER

22.01.2020

Due to paucity of time, the matter could not be taken up.

List the Appeal 'for admission (after Notice)' on 12th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md